

Present: : Sri S.K. Kabra

**Addl. District and Sessions Judge (FTC)
Dibrugarh.**

T.S.(D) Case No. 102 of 2015

03.12.2021:

It appears from the record that respondent Smti. Kalpana Newar has died. There is a report to this fact from the Gaon burah (headman of the village). In order to verify the aforesaid fact of the death of Smti. Kalpana Newar, O/C of Duliajan Police Station was directed to submit death certificate. However till date, no death certificate has been submitted.

Today none has appeared even for petitioner. Record reveals that the petitioner is not appearing since long.

In view of the aforesaid facts and circumstances, the present suit is dismissed in default.


Addl. District and Sessions Judge (F.T.C.)
Dibrugarh